

ITEM NO.6

COURT NO.1

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

I.A. 2/2015 in Civil Appeal No. 318/2013

RANJEET PANDEY & ANR

Appellant(s)

VERSUS

STATE OF U.P.& ORS.

Respondent(s)

(For early hearing and office report)

Date : 30/11/2015 This application was called on
for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE AMITAVA ROY

For Appellant(s) Mr. Rajesh Sharma, Adv.
Mr. Rajeev Kumar Gupta, Adv.
Md. A. Ansari, Adv.
Mr. J.P. Mishra, Adv.
Mr. Balraj Dewan, Adv.

For Respondent(s) Mr. Ameet Singh, Adv.
Ms. Pareena Swarup Adv.
Ms. Alka Sinha, Adv.
Mr. Anuvrat Sharma, Adv.

Mr. Ravinder Kumar, Adv.

Ms. Shalu Sharma, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Dismissed.

[Charanjeet Kaur]
A.R.-cum-P.S.

[Vinod Kulvi]
Asstt. Registrar